

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.121/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.46/2015
NAME OF THE COMPANY	GSR Textiles Private Limited
NAME OF THE PETITIONER(S)	G Srinivasa Rao
NAME OF THE RESPONDENT(S)	GSR Textiles Private Limited & (05) Others
UNDER SECTION	397/398

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Rogn for +5 Ragn for Respondent 15	BA		
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VIBRagn for VSRagn for RI-RS	Advocate	Vbrajn 18 gmed .m. 98491 20947	a La
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**Enclosed Order Sheet** 

Heard Shri V.B. Raju, Learned Counsels for the Respondent.

At the request of the Learned Counsel Post the case on 17.10.2017.



Member (J)